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Written Answers

ऋम संख्या	मामला संख्या	कब से लम्बित है	लंबित होने के कारण		
1	60/85 (उत्तर पूर्वी क्षेत्र)	1985	मामला दो बार स्थगित हुआ—— प्रयमतः दोनों पक्षकारों की सहमति से दितीयत: सरकार द्वारा अवकाश घोपित करने के कारण ।		
2	7/87 (उत्तर पूर्वी क्षेत्र)	1987	मामले को पूर्ण दस्तावेजो के अभाव मे बोर्ड के समक्ष सूचीयद्ध नहीं किया जा सका।		
. 3	18/91 मध्य क्षत्र)	1991	दोनों पक्षकारों में से किसी पक्षकार के भी उप - स्थित नहीं होने के कारण मामला स्थगित कर दिया गया ।		
4	3/92 (मध्य क्षेत्र)	1992	याचिकाकर्ता द्वारा प्रतिवादियों की लेखा वहियो की जांच करने के कारण मामला स्थगित ।		
5	13/32 (पूर्वी क्षेत्र)	1992	पूर्ण दस्तावेजों के अभाव मे बोर्ड के समक्ष मामले को सूचीवद्ध नहीं किया जा सका।		
6	9/93 (उत्तरी क्षेत्र)	1993	दोनो पक्षकारां द्वारा दस्तावजों को पूरा करने के लिये मामला स्थगित कर दिया गया।		
7	1/94 (दक्षिणी क्षेत्र)	1994	वर्ष 1994 में कॉपीराइट वोर्ड की कोई बैठक नही हुई । पिछले बोर्ड का कार्यकाल दिनाक 31-3-94 को समाप्त हो गया था।		
8	5/94 (उत्तरी क्षेत्र)	1994	~बही-		
9	6/94 (उत्तरी क्षेत्र)	1994	- बही-		
10	7/94 (उत्तरी क्षेत्र)	1994	~वहीं वहीं		
11	17/94 (पश्चिमी क्षेत्र)	1994	 वही		

Conference of Education in Islamabad

RAMDAS AGARWAL: 1555. SHRI Will the Minister of HUMAN RESOURCE be pleased to state: DEVELOPMENT

- (a) Whether he visited Pakistan recently as Leader of the Indian Delegation to participate Commonweal h Education in the 12th Ministers, Conference held in Islamabad: as reported in the Hindustan Times dated 25th November, 1994;
- (b) If so, what was the agenda of the Conference; and
- (c) What was the outcome of discussions/ recommendations made at the Conference particularly on the "role of the State in Education?".

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT, OF EDUCA-AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) The Minister for Human Resource Development led a delegation to represent India at the 12th Conference of Commonwealth Education Ministers held at Islamabad on 27 November to 1 December 1994.

(b) The main theme of the Conference was "The Changing Role of the State in Education, Politics and Partnerships." The Agenda of the the Conference included discussions on the theme and Round tables on various main aspects of education.

(c) The outcome of the discussions was issued in the form of a Communique which inter alia stated that "The State must continue to retain a central responsibility for ensuring access, quality control, transparency, accountability and equity, it remained responsible for providing Basic Education as a right to all citizens." The Ministers also noted that partnerships and participation in education had recently assumed special significance as a result of the spread of principle of democracy and its values, a reassessment of the role of the State in society, and expanding demands in the States in the face of fiscal constraints.

Financial Assistance to Voluntary Cultural Organisations

1556. SHRIMATI CHANDRIKA ABHI-NANDAN JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of voluntary cultural organisations of Gujarat and Maharashtra being financially assisted for the dissemination of tribal folk art and culture;

- (b) the details of financial assistance given to them during each of the last three years, district wise; and
- (c) the number of applications received for financial assistance and the latest position in regard to the consideration of the pending applications?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Three voluntary organisations from Gujarat and two voluntary organisations from Maharashtra have been financially assisted during the last three year under the scheme of Financial Assistance for Promotion and Dissemination of Tribal and Folk Art and Culture.

- (b) The detailed information regarding financial assistance given to voluntary organisations during each of the last three years District-wise is as per annexer as Statement. (See below).
- (c) 9 applications were received from Gujarat and Maharashtra during the last three years, none of which is pending.

Statement Financial Assistance to Voluntary Cultural Organisations

SI.	Name of the State	Name of District		No. of Financial Assistance Giuen			
NO.	State			tions	1991-92	1992-93	1993-94
1	Gujarat .	. Ahmedabad		3	Rs. 60,000	Rs. 1,00,000	Rs. 80,000
2	Maharashtra	. Bombay		2	Ńil,	1,40,000	60,000

CBSE Schools in Karnataka

1557. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) how many Central Board of Secondary Education (CBSE) Schools are functioning in Karnataka;
- (b) what are the criteria laid down by Government for according permission to start a CBSE School;
- (c) the number of CBSE Schools sanctioned in Karnataka during the years 1992-93, 1993-94 and so far in 1994-95 with names of such Schools and the names of places, and

(d) in how many cases, the Schools have been sanctioned without getting No Objection Certificate from Government of Karnataka?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) As per information received from the Central Board of Secondary Education (CBSE), 91 schools of Karnataka are affiliated to the CBSE as on 30-11-1994.

(b) The Schools seeking affiliation to the CBSE are required to fulfil various conditions prescribed in the Affiliation Bye-laws of the Board. Formal recognition of the school and issue of a 'No Objection Certificate